

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 12(ND)/2016

IN THE MATTER OF:

M/s. Mr. Gajendra Singh Panwar&ors.

.....PETITIONER

M/s Girivar Hotel & Resort Pvt. Ltd. &ors.

.....RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 06.07.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the Petitioner

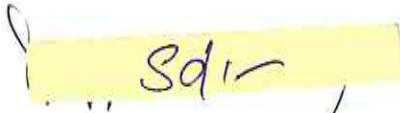
:- Mr. Arun Saxena, Advocate
Ms. Nalini, Advocate

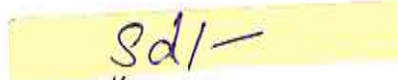
For the Respondent

:- Mr. Shani Nagonia, Advocate
Mr. Harder Singh, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 31st July, 2017.


R. VARADHARAJAN
MEMBER (JUDICIAL)


(DEEPA KRISHAN)
MEMBER (TECHNICAL)